

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yash J. Arora	Adv	89854 3985	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary	Adv		

ORDER

Counsels representing both sides are present. Counsel for the Respondent prayed time stating that they are paying part of the claim amount before 27.01.2020. Considering the request of the Respondent's counsel, time is enlarged. Failing to pay the part amount, both sides are directed to make submissions on the next date of hearing. Put up the matter on 27.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL